NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT – IV

44. CP/298(MB)2021

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **06.03.2023**

Name of the Parties: Infinity Investment And Financial Services P Ltd
Vs
Registrar Of Companies

SECTION 252(1) OF COMPANIES ACT, 2013

ORDER

The Court is convened through Video Conference.

1. Ms. Vrushali Salvi, Ld. Counsel for the Petitioner present.

2. List this matter on 13.04.2023.

Sd/-
PRABHAT KUMAR
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

/NP/